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R placement of iron bridge over Tista River

Written Answer.

4132. SHRI P. M. SUBBA: Will the Minister of DEFENCE by pleased to stat

- (a) whether Government propose to replace the iro bride over Ti ta River by a uitable R.C.C. bridge:
- (b) whether the present bridge is not nough for military movement in emergency; and
- (c) the reason why Government are not well maintaining these main roads leading to important passes like Nathu La Gelep La, Conni La, etc. which are very very important from defence point of view?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) Yes, Sir. The replacement of the existing bailey bridge ov r the river Tista at Km 29 on National Highway 31 by a permanent bridge is under consideration.

- (b) The present bridge is adequate for military movement during emermncy.
- (c) All the road leading to these Passes are bing maintained as per defence requirements.

Taking over of Ms. Kalinga Tubes by Indian Metals and Ferro Alloy Ltd., Orissa

4133. SHRI CHINTAMANI PANI-GRAHI. Will the Mini ter of FINANCE be pleased to state:

- (a) whether the Indian Metals and F rro Alloy Limited Orissa showed by loss to the Income Tax Department in 1980-81 to 81-82 or in any year for its taking over of the management of M/s. Kaling Tubes as its subsidiary malgamation; and
- (b) if so, what loss it had shown on M/s. Kalinga Tubes Limited of Chowduar in Orissa to Income Tax Department when it applied for its amal amation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): (a) and (b). The Orissa High Court in 'ts ord' r dated 11-12-1981 has directed that the business of Ms. Kalinga Tubes Ltd. has been merged with M/s. Indian Metals and Ferro Alloys Limited and that the business of the amalgamatin's company is deemed to be carried out by the amalgamated company with effect from 1-1-1979. Prior to the said order of the High Court, M/s. Indian Metals and Ferro Alloys Limited had shown the following profits for the assessment years 1980-81 & 1981-32.

> Assessment Year Profit hown Rs. 1,01,51,62 1980-81 1981-82 2,47,60,760

As a result of the order of the Orissa High Court, M/s. Indian Metals and Perro Alloys Limited is claiming the prior losses of Rs. 6,35,05,310 of M|s. Kalinga Tubes Ltd., relating to the latter's assessment years 1976-77 to M/s. Indian Metals and Ferro Alloys Limited has made application under the provisions of section 72A of the Income-tax At, 1961 before the specified authority for the set-off of loss of M/s. Kalinga Tubes Ltd., against its own profits, but the specified authority has so far not passed any orders on this application

Formation/Recognition of SC/ST employees association

4134. SHRI R. N. RAKESH: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Commissioner for Scheduled Castes Scheduled Tribes' is continuously recommending since 1973-74 for the recognition of at least one s rvice Association of SC/ST employee in each Organisation/Government Departments etc. for the purpose of redr s-